GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1276 TO BE ANSWERED ON 08.12.2025

CHILD LABOURERS

1276. SHRI PARTHA BHOWMICK:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the number of children under 14 years working in the country;
- (b)the details of the number of children under 16 years working in hazardous industries in the country; and
- (c)the details of the number of child labourers rehabilitated during the last five years and the current year in the country, year-wise?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (c): The Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 provides for the complete prohibition of work or employment of children below 14 years in any occupation and process and adolescents in the age group of 14 to 18 years in hazardous occupations and processes. The Act provides for strict punishment of employers for violation of its provisions and makes the offences under the Act cognizable.

The Ministry of Labour & Employment had been implementing National Child Labour Project (NCLP) Scheme for rescue & rehabilitation of child labourers under which the children in the age group of 9-14 years were rescued from work, enrolled in the NCLP Special Training Centres (STCs) and were provided with bridge education before being mainstreamed into formal education system. The NCLP scheme has been subsumed with Samagara Shiksha Abhiyan (SSA), a scheme of Ministry of Education with effect from 01.04.2021. The details of the number of children rescued / withdrawn from work, rehabilitated and mainstreamed under NCLP scheme state - wise, during 2018-19 to 2022-23 is at Annexure.

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Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1276 FOR 08.12.2025 RAISED BY SHRI PARTHA BHOWMICK REGARDING CHILD LABOURERS

No. of children rescued / withdrawn from work, rehabilitated and mainstreamed under NCLP Scheme during 2018-19 to 2022-23.

Sl. No.	State	2018-19	2019-2020	2020-2021	2021-22	2022-23
1	Andhra Pradesh	778	1049	622	2090	441
2	Assam	4562	6175	2800	0	1291
3	Gujarat	101	341	531	50	0
4	Haryana	171	NA	NA	NA	
5	Jharkhand	1225	2940	3239	755	410
6	Karnataka	763	363	275	230	0
7	Madhya Pradesh	4910	4010	29179	1268	172
8	Maharashtra	8122	9337	2031	2537	337
9	Odisha	NA	6	495	76	1415
10	Punjab	915	483	1307	986	2504
11	Rajasthan	NA	1712	NA	301	18
12	Tamil Nadu	2534	3928	1456	2183	2628
13	Telangana	935	214	300	618	935
14	Uttar Pradesh	8020	10371	9383	1833	339
15	West Bengal	17137	13879	6671	5207	3270
16	Uttarakhand	NA	62		3	1
17	Nagaland	111	24			
	Total	50,284	54,894	58,289	18,137	13,761

Source: Ministry of Labour & Employment
